Supplementary Cause List-1 Sr. No.4

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

Bail App No. 74/2020 CrlM Nos. 407/2020 and 406/2020

Tilak Raj

.....Petitioner (s)

Through :- Mr. Koushal Parihar, Advocate & Mr. Sanveer S. Thakur, Advocate (on audio Call from residence in Jammu)

V/s

Union Territory of J&K

.....Respondent(s)

Through :- Mr. Amit Gupta, AAG (on audio call from residence in Jammu)

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE



Notice.

Mr. Amit Gupta, learned AAG waives notice on behalf of the respondent. He seeks and is granted ten days' time for filing objections in the bail application.

List again on 22.06.2020.

(RAJNESH OSWAL) JUDGE

Jammu 08.06.2020 (Rakesh)